

## Setting up of New Large Scale Projects in Punjab

(b) if so, the names of the projects to be set up in the State ?

\*1534 SHRI PRABHUDAS PATEL  
SHRI P. GANGADEB

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state

(a) whether Government have issued 14 Letters of Intent for setting up new large scale projects in Punjab, and

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) (a) and (b) During the period from 1-1-1970 to 30-6-1971, 19 letters of intent were issued for the setting up of new industrial undertakings in Punjab. The relevant details are given in the attached statement.

## Statement

Sl No	Name of the Party	Item of manufacture	Date of Issue
1	2	3	4
1	Punjab State Industrial Development Corporation Ltd, Chandigarh.	Plain Plug Gauges, Thread Plug Gauges, Plain Ring Gauges, etc.	23-5-70
2.	—do—	Glass Bottles	29-5-70
3.	—do—	Semiconductor Devices, Electrolytic Capacitors, Plastic Film Polyester and Styroflex Capacitors, etc.	6-6-70
4.	Ch. Devinder Singh, C/o Industrial Cables (I) Ltd, New Delhi	Domestic Refrigerators	10-6-70
5.	Shri S. K. Chakravarty Bombay	Single Cylinder Pumps, Multi-cylinder Pumps, Elements, etc.	28-7-70
6.	Punjab State Industrial Dev Corp, Ltd, Chandigarh	Polyester Staple Fibre	12-8-70
7	—do—	Agricultural Tractors	12-11-70
8	—do—	Maize starch, Liquid Glucose Dextrose, etc.	7-12-70
9.	—do—	Automobile Tyres and Tubes	12-12-70
10	—do—	Furfural with By Product	6-1-71
11.	Shri R. S. Goel, Ambala Cantt.	GLS Lamps, Train Lighting Lamps, etc.	7-1-71

1	2	3	4
12.	Punjab State Ind. Dev. Corp., Chandigarh.	Scooters.	27-2-71
13.	—do—	Dry Battery Cells.	11-2-71
14.	Shri Harbans Lal, C/o M/s International Machine Tools, Ludhiana.	Multi Speed Hubs.	1-3-71
15.	M/s Perfect Tractors (P) Ltd., Punjab.	Agricultural Tractors.	16-3-71
16.	M/s Jay Gases (P) Ltd., Mandi Gobindgarh.	Oxygen Gas.	7-4-71
17.	Punjab State Industrial Development Corporation Ltd., Chandigarh.	Toilet Soaps, Glycerine.	26-4-71
18.	Shri Jai Narain Arora, Hathras.	Oxygen Gas.	18-5-71
19.	M/s Hindustan Ashoka Gases, Mandi Gobindgarh.	Oxygen Gas.	19-6-71

SHRI PRABHUDAS PATEL : May I know from the hon. Minister whether in the letters of intent which have been issued, any big houses have been included or any new entrepreneurs have been given licence? The other question is whether States other than Punjab have been given any letter of intent for polyester plant,

SHRI GHANSHYAM OZA : In the statement, all the names of the entrepreneurs are disclosed. Some of them are given to Punjab State Industrial Development Corporation, and some to individual parties. So far as polyester is concerned, we have decided that where the Industrial Development Corporation can perform, they will be treated on the same lines as the Punjab Development Corporation is treated.

SHRI PRABHUDAS PATEL : May I know from the hon. Minister what would be the production in the plants for which letters of intent have been given?

SHRI GHANSHYAM OZA : That is too early to say—what will be the production—till the plants go into commission.

SHRI P. GANGADEB : I would like to know from the hon. Minister as to how many of these projects will be in the public sector and how many in the private sector.

SHRI GHANSHYAM OZA : All the details have been given in the statement.

SHRI P. GANGADEB : I would like to refer to serial number 6 of the statement and enquire what will be the total cost involved in the project for agricultural tractors established by the State Industrial Development Corporation of Punjab.

SHRI GHANSHYAM OZA : The scheme has to be worked out. We have not got the capital structure. We can say that the capacity is about 6,000 tonnes.

श्री भान सिंह भौरा : मैं मंत्री जी से जानना चाहता हूँ कि आप ने 19 लैटर्स आफ इंटेंट इश्यू किये हैं और 11 इस में से स्टेट को दिये हैं। क्या आप की नालेज में है कि इन में से कोई स्टेट वालों ने कारखाना बनाया है, जैसे ट्रैक्टर बनाने के लिए आप ने लैटर आफ एंटेंट दिया,

तो क्या उन्होंने कोई कारखाना लगाया है कि नहीं ?

**SHRI GHANSHYAM OZA :** It is too early to say. Still licences are yet to be issued and subsequent to that they would go into commission.

**SHRI B. K. DASCHOWDHURY :** I would like to know from the hon. Minister how many applications were submitted to the hon. Minister out of which, during the period from 1-1-1970 to 30-6-1971, 19 letters of intent were issued

**SHRI GHANSHYAM OZA :** If he wants the figures, I will give them yearwise. In 1970, nine applications were received. In 1971, 10 applications. As for the licences issued, for Punjab, in 1971, for new undertakings, one. Total—11 and 10.

**SHRI B. K. DASCHOWDHURY :** So, 19 applications were received and 19 letters of intent were issued !

**Production in Tannery and Footwear Corporation of India Ltd., Kanpur**

\*1535. **SHRI S. M BANERJEE :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the further steps taken to improve production in Tannery and Footwear Corporation of India Ltd., Kanpur ;

(b) whether any investigation has been made to assess the causes of losses ; and

(c) what changes are likely to be brought in the method of production ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) :** (a) to (c). A study has revealed that the Tannery and Footwear Corporation of India Ltd., Kanpur, has been generally incurring losses due to under utilisation of its installed capacity. Steps are, therefore, being taken to step up production by modernising plant and machinery and by manufacturing saleable products. Some of the other significant steps taken to improve the working of the Corporation are detailed in the attached statement.

**Statement**

1. Sales Organisation is being strengthened to effectively market the products of the Organisation.
2. Quality control has been introduced to eliminate rejections and losses arising therefrom. In fact, the standard of quality has already gone up considerably.
3. Better methods of production, planning and control have been evolved to eliminate wastage of materials.
4. A new system of raw hide purchase has been introduced which links payment with the yield and quality of the product purchased, thus eliminating the chance of excess payment on account of wrong estimation which frequently takes place when hide are purchased in the raw condition. In the case of other materials also, economy in purchases has been brought about by making purchases from the manufacturers themselves or from accredited agents and by reducing dependence on the local Traders/Retailors.
5. Productivity has already improved as a result of various steps taken in the recent months. Further efforts to raise productivity continue. Bulk orders have been negotiated with Government departments which will ensure maintenance of production at a reasonable rate.
6. Arrangements are being made for modernisation of the plant and equipment which will improve the profitability of the plant.

**SHRI S. M. BANERJEE :** At present the Managing Director of this particular public undertaking is a very efficient IAS officer, but he is not a technocrat. Because it is essentially a leather factory, one who knows something about leather should be at the head of this factory. Are the Government going to change the present Managing Director and replace him by a technocrat as in other public undertakings ?